## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4388 ANSWERED ON:16.12.2009 OFFSHORE CAMPUS Panda Shri Baijayant;Pradhan Shri Nityananda

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any Indian University has established an off-shore campus in other countries;
- (b) if so, the details thereof;
- (c) if not, the locations selected in recent past; and
- (d) the time by which they are likely to be established?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d): Universities may set up campuses abroad, if so permitted by the relevant Act, under which such university is established. In so far as Institutions 'Deemed to be Universities' are concerned, the guidelines laid down by the University Grants Commission (UGC) for considering proposals for declaring an institution as 'deemed to be university' under Section 3 of the UGC Act, 1956 permit such institutions to open academic centre(s) in any foreign country (off-shore campus) after their having obtained the approval of the Government of India and that of the host country. According to the UGC, the following Institutions 'Deemed to be Universities' have approved off-shore campuses:-

Sr. Name of Institution 'Deemed to be Country where offNo. University' shore campus is
located

- (1) Birla Institute of Technology and United Arab Science, Pilani, Rajasthan Emirates
- (2) Birla Institute of Technology, Mesra, Oman, Bahrain Ranchi, Jharkhand
- (3) Manipal Academy of Higher Education, Malaysia, United Manipal, Karnataka Arab Emirates and
- (4) Vinayaka Mission's Research Foundation, Thailand Salem, Tamil Nadu
- (5) Sri Ramachandra Medical College & Mauritius Research Institute, Chennai, Tamil Nadu